

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1259  
TO BE ANSWERED ON 11.02.2019**

**NATIONAL CHILD LABOUR PROJECT (NCLP) SOCIETIES**

**†1259. SHRI LALLU SINGH:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether any notification has been issued in all districts of the country regarding National Child Labour Project (NCLP) societies;**
- (b) if so, the details thereof; and**
- (c) the details of the new NCLP societies set up in order to complete new Central Sector for rehabilitation of bonded labourers?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) & (b): Ministry of Labour & Employment is implementing National Child Labour Project (NCLP) Scheme wherein the Special Training Centers (STCs) are run by District Project Societies for rehabilitation of children withdrawn from work. Under the NCLP Scheme, funds are provided directly to the District Project Societies headed by District Magistrate/Collector/Deputy Commissioner of the district. After enactment of Child Labour (Prohibition & Regulation) Amendment Act, 2016, the guidelines of NCLP Scheme has been modified accordingly. At present, the NCLP Scheme is sanctioned in 313 districts in 21 States of the country. In this regard, the instructions have been issued to State Governments for conducting survey under the Scheme in all such districts having incidences of child labour.**

**(c): As per modifications dated 23.06.2017 made in the Central Sector Scheme, 2016 for Rehabilitation of Bonded Labour, the implementation of the said Scheme through NCLP Scheme has been done away with.**

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